

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No.113 of 2014 & IA No.206 of 2014**

Dated: 22nd May, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Filatex India Ltd. Appellant (s)

Versus

Gail India Ltd. and Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. Gopal Jain, Sr. Adv.,
Mr. Buddy A Rananadhan,
Mr. Aman Gupta,
Ms. Kaushik Laik

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv
Ms. Ranjana Gawai for Gail
Mr. Krishna Keshav

Order

We have heard Learned Senior Counsel for the Appellant as well as the Learned Senior Counsel for the Respondent. The matter is posted for making Rejoinder submission by the Appellant. In the meantime, both the parties are directed to file their Comprehensive Written Submissions on or before 27.05.2014 after serving copy on the other side.

Post the Appeal as well as IA for hearing on **27.05.2014 at 04.00 p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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